

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

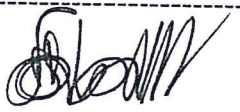
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/180/2017
NAME OF THE PETITIONER(S) : MUNEES ENGINEERING & SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. A. IYARAVADIVU	COUNSEL FOR PETITIONER	
2.	B. Sarath babu Advocate	Representing Counsel for ROC, Chennai	B. Sarath babu

ORDER

Counsels representing both the parties are present. Counsel for respondent/ROC prayed for time to make submissions. Time is extended at request. Put up on 21.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)

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